Filling under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.		Summ	ary of claims			Amount of contingent		Amount of	Details in	Remarks, if
		r	eceived					claims under	Annexure	any
	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	claims	not admitted	verification		
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors	1	2,49,36,758	1	2,49,36,758	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)		-						8	
1	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total			2,49,36,758	1	2,49,36,758	-	-	-		

Annexure-2 Name of the corporate debtor: RAMAVTAR INVESTMENT AND TRADING COMPANY PRIVATE LIMITED ; Date of commencement of CIRP: 25/04/2023; List of creditors as on: 15/11/2023

												(Amount in ₹)						
SI.	Name of creditor	Details of cla	im received	Details of claim admitted							Amount	Amount of claim	Amount of claim	Remarks, if any				
No		Date of receipt	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	contingent	of any	not admitted	under verificati on					
		-	claimed	claim admitted	claim	covered by	covered by	related	voting	claim	mutual							
						security	guarantee	party?	share in		dues, that							
						interest			CoC		may be							
	Buoyant Financial Advisor Pvt. Ltd		2,49,36,758	2,49,36,758	Financial-			No	100									
1					Unsecured	-	-		100	-	-	Nil	Nil					
						-	-					Nil	Nil					
	TOTAL		2,49,36,758	2,49,36,758					100		-							

List of unsecured financial creditors belonging to any class of creditors